

LOK SABHA
UNSTARRED QUESTION NO. 1758
TO BE ANSWERED ON 10.02.2026

HANDLOOM INDUSTRY

1758. SHRI DHARMENDRA YADAV:
SHRI ANAND BHADAURIA:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government is aware that the handloom industry in the country, especially in Uttar Pradesh, is on the verge of collapse due to cheap imports of goods produced by handloom industries from countries like China, Bangladesh and Vietnam and if so, the details thereof;
- (b) whether the Government strictly enforce the Handlooms (Reservation of Articles for Production) Act, 1985 to save the handloom industry and handloom weavers in the country; and
- (c) if so, the details thereof and if not, the reasons therefor?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्री पबित्रा मार्घेरिटा)
THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a): The Government is implementing various schemes and taking supporting measures to support handloom weavers, promote domestic production and strengthen the sector. In this context, handloom exports from Uttar Pradesh stood at ₹281.5 crore in 2024-25, registering a growth of about 2% (CAGR) from ₹270.4 crore in 2022-23, while, India's imports of handloom products have remained nominal, with an average of about ₹14.1 crore over the last three years, indicating limited impact of imports on the domestic handloom industry.

(b) & (c): The Government of India, Ministry of Textiles is implementing the Handlooms (Reservation of Articles for Production) Act, 1985 for protection of handloom weavers from production of reserved articles under the ibid Act on power looms through various measures including powerloom inspections. The details of enforcement action taken in last 03 years and current financial year are as under:

S. No.	years	Total No. of Powerloom Inspected	No. of case Filed
01.	2025-26	2,05,282	34
02.	2024-25	3,97,777	57
03.	2023-24	3,84,860	98
04.	2022-23	1,88,642	53
